

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 16.07.2020 (THURSDAY)

COURT - II

10:25 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 99 of 2020	Monotrone Leasing Pvt. Ltd. Vs. PM Cold Storage Pvt. Ltd.	Charu Tyagi	Priyanshu Upadhyay

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